



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

S.B. Crl.misc.trnfr.pet. No. 6/2021

Salman Khan

----Petitioner

Versus

State Of Rajasthan & Ors.

----Respondent

For Petitioner(s) : Mr. H.M. Saraswat.
For Respondent(s) : Mr. Gaurav Singh, PP.



HON'BLE MR. JUSTICE SANDEEP MEHTA

Order

Notice of the respondent No.2 shall be forwarded to the SHO, Police Station Luni, District Jodhpur for effecting service positively by the next date of hearing. Notices of the respondent Nos.3 to 7 shall be served on the counsel representing these respondents in the court below and shall be provided Dasti to the counsel for the petitioner. It shall be the responsibility of the counsel representing the petitioner to get the notices of respondent Nos.3 to 7 served failing which, the interim order shall not be extended beyond next date of hearing.

List on 27.04.2021. Interim order shall continue till next date of hearing.

(SANDEEP MEHTA),J

194-Tikam/-